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(2022) 03 CCI CK 0005

Competition Commission Of India

Case No: Case No. 08 of 2021

Cryogas Equipment Private Limited

APPELLANT

Vs

Inox India Private Limited

RESPONDENT

Date of Decision: March 8, 2022

Acts Referred:

• Competition Act, 2002 - Section 3(5), 4, 4(2)(a)(i), 4(2)(c), 19(1)(a), 26(2), 57

• Copyright Act, 1957 - Section 15(2), 17(c), 55, 60, 63

• General Regulations, 2009 - Regulation 35

Hon'ble Judges: Ashok Kumar Gupta, Chairperson; Sangeeta Verma, Member; Bhagwant

Singh Bishnoi, Member

Bench: Full Bench

Advocate: Vaibhav Gaggar, Kokila Kumar, Ketan Sarraf, Pankaj Bhatt, Nayan B. Pandya,

Rajshekhar Rao, Anisha Chand, Soham Banerjee, Areeb Amanullah, Sudhir Sethi

Final Decision: Dismissed

Judgement